

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

RAJYA SABHA
UNSTARRED QUESTION NO-1935
TO BE ANSWERED ON 23/12/2022

DAMAGE OF CROPS DUE TO HEAVY RAIN/FLOODS

1935. DR. ANIL SUKHDEORAO BONDE:

DR. ANIL AGRAWAL:

Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

- (a) whether agriculture sector, specially horticulture sector, is badly affected due to heavy rains /floods and lack of support for marketing or value addition of agricultural produces;
- (b) if so, the total loss incurred by the farmers in this year, State wise;
- (c) whether in certain districts, the entire crops have been destroyed and if so, the details thereof;
- (d) whether Government has conducted any survey/investigation to assess the extent of the loss in such States; and
- (e) if so, the details thereof and remedial action taken in this regard?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE
(SHRI NARENDRA SINGH TOMAR)

(a) to (e): Damage to crop area due to heavy rains /floods during 2022, as reported by the State Governments on the website “ndmindia.mha.gov.in” (as on 07.12.2022 - provisional) are at Annexure-I.

The State Government is primarily responsible for providing necessary relief measures in the wake of natural calamities. For undertaking relief measures, funds are available with the State Government in the form of the State Disaster Response Fund (SDRF). Additional financial assistance, over and above SDRF, is considered from the National Disaster Response Fund (NDRF) for natural calamities of a severe nature and is approved on the basis of a Memorandum received from the State Government, in accordance with established procedures.

So far, in 2022-23 the Ministry of Home Affairs have constituted /deputed Inter-Ministerial Central Teams (IMCTs) to the States of Assam, Meghalaya, Telangana, Maharashtra, Gujarat, Andhra Pradesh, Himachal Pradesh, Karnataka, Nagaland & Sikkim for assessment of damages on the ground.

Allocation and Release of Funds under State Disaster Response Fund to the States during 2022-23 are at Annexure-II.

In addition, the Government of India has introduced yield based Pradhan Mantri Fasal Bima Yojana (PMFBY) and weather based Restructured Weather Based Crop Insurance Scheme (WBCIS) from Kharif 2016 to provide financial support to farmers suffering crop loss/damage arising out of natural calamities, adverse weather incidence and to stabilize income of farmers. Comprehensive risk insurance is provided under the scheme from pre-harvesting to post-harvest losses. Under this Scheme, claims are paid to only those farmers who have insured their crops and paid their share of premium under any of the notified crop insurance scheme in the notified area/crop by the State Government.

Annexure-I referred to in reply to parts (a) to (e) of the Rajya Sabha Unstarred Question No.1935 due for answer on 23.12.2022

Sl. No.	State	Crop area affected due to heavy rains /floods during 2022 (in hectares) (As on 07.12.2022)
1.	Arunachal Pradesh	96
2.	Assam	245837.7
3.	Andhra Pradesh	12043.19
4.	Bihar	37000
5.	Chhattisgarh	457.509
6.	Karnataka	1031102
7.	Meghalaya	1493.87
8.	Nagaland	484
9.	Odisha	136323
10.	Punjab	82727.32
11.	Sikkim	238.39
12.	Tamil Nadu	153011
13.	Uttar Pradesh	213018.4

Annexure-II referred to in reply to parts (a) to (e) of the Rajya Sabha Unstarred Question No.1935 due for answer on 23.12.2022

Allocation and Release of Funds under State Disaster Response Fund during 2022-23 (As on 05.12.2022)

(Rs. in crore)

Sl. No.	Name of the State	Allocation of SDRF			Release from SDRF	
		Central Share	State Share	Total	1 st Installment	2 nd Installment
1	2	3	4	5	6	7
1.	Andhra Pradesh	940.00	312.80	1252.80	470.00	
2.	Arunachal Pradesh	210.40	23.20	233.60		
3.	Assam	648.80	72.00	720.80	324.40	324.40
4.	Bihar	1189.60	396.80	1586.40	594.80	
5.	Chhattisgarh	363.20	120.80	484.00		
6.	Goa	9.60	3.20	12.80	4.80	
7.	Gujarat	1112.00	370.40	1482.40	556.00	
8.	Haryana	412.80	137.60	550.40	206.40	
9.	Himachal Pradesh	342.40	38.40	380.80	171.20	171.20
10.	Jharkhand	476.80	158.40	635.20		
11.	Karnataka	664.00	221.60	885.60	332.00	332.00
12.	Kerala	264.00	88.00	352.00	132.00	
13.	Madhya Pradesh	1528.80	509.60	2038.40	764.40	
14.	Maharashtra	2706.40	902.40	3608.80	1353.20	
15.	Manipur	35.20	4.00	39.20	17.60	
16.	Meghalaya	54.40	6.40	60.80	27.20	
17.	Mizoram	39.20	4.00	43.20	19.60	
18.	Nagaland	34.40	4.00	38.40	17.20	17.20
19.	Odisha	1348.00	448.80	1796.80	674.00	
20.	Punjab	416.00	138.40	554.40	208.00	
21.	Rajasthan	1244.80	414.40	1659.20	622.40	
22.	Sikkim	42.40	4.80	47.20	21.20	21.20
23.	Tamil Nadu	856.80	285.60	1142.40	428.40	
24.	Telangana	377.60	125.60	503.20	188.80	
25.	Tripura	56.80	6.40	63.20		
26.	Uttar Pradesh	1624.00	541.60	2165.60	812.00	
27.	Uttarakhand	787.20	87.20	874.40	393.60	
28.	West Bengal	849.60	283.20	1132.80	424.80	
Total		18635.20	5709.60	24344.80	8764.00	866.00
